

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 2085
TO BE ANSWERED ON 28.07.2017

LEGISLATION ON PARENTAL ABDUCTION OF CHILDREN

2085. SHRI K. PARASURAMAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there is no proper law for parental abduction of children and if so, the reaction of Government thereto;
- (b) whether the Government has also constituted any committee on the issue of inter-country child removal or abduction;
- (c) if so, the details thereof;
- (d) whether the Government proposes to bring any legislation or frame any guidelines in this regard; and
- (e) if so, the details and the present status thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) to (e): There is no specific legislation to safeguard the interest of children in the event of inter-country parental abduction (removal and retention) .The Ministry has held a multi-stakeholder National Consultation on 3rd February 2017 to discuss the issue, keeping in mind the Indian realities and existing Indian Constitutional provisions. Subsequently, a multi member Committee has been constituted under the chairmanship of head of the Chandigarh Judicial Academy, Chandigarh to examine and comment on different aspects involved in the issue. The composition of the committee is **annexed**.

A meeting of the committee has been held on 3.6.2017 at Chandigarh. A concept note has been uploaded on the Ministry's website for seeking comments of the common people including diverse stakeholders.

Annexure

Composition of the Committee

- i. Hon'ble Justice Sh. Rajesh Bindal - Chairperson
- ii. Hon'ble Justice Rakesh Kumar Garg(Retd) - Member
- iii. Sh.A.K. Upadhyay - Member
- iv. Ms. Sushma Sahu - Member
- v. Hon'ble Justice Ms.Mukta Gupta - Member
- vi. Hon'ble Justice Ms. Anita Chaudhry - Member
- vii. Sh.Sudhir Kumar Gupta - Member
- viii. Ms. Uma Sekhar - Member
- ix. M/o Law & Justice (Representative) * - Member
- x. Joint Secretary, Child Welfare, MWCD(ex-officio) - Member
- xi. Dr. Balram K. Gupta - Member
- xii. Mr. Anil Malhotra - Member
- xiii. Mrs. Meenaxee Raj(HCS) - Member Secretary
